NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/72/2016

NAME OF THE PETITIONER(S)

: Abdul Kader Mohammed Kunhi

NAME OF THE RESPONDENT(S)

: M/s Falcon Infrastructures Ltd. & another

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

(1) tor Sharattichoudron

Petitioner

A. V.S. Rayudu

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Caunul for Respondens

Athitan

ORDER

Counsel for petitioner present and reported ready for submitting arguments. Proxy representing the counsel for respondents present and prayed time stating that the counsel on record could not attend before the Tribunal as he is held up at Kerala. Time enlarged at request. Put up on <u>03.08.2017 at 10.30 A.M.</u>

(K. Anantha Padmanabha Swamy) Member (Judicial)